



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

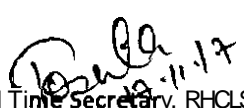
Cause List Date 20.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ramavtar Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 5129/2016 Arvind Kumar Sharma Vs. Smt. Veena Sharma	Mr. J.P. Goyal	Ms. Sanya Agarwal
2	Sh. J.P. Sharma, RHJS (Retd.)	DB. Civil Misc. Appeal No. 6610/2016 Ritesh Verma Vs. Seema Saini	Mr. Abdul Kalam Khan	Mr. D.K. Dixit
3	Sh. O.P. Sharma II RHJS (Retd.)	S.B. Cri. Revision Petition No. 2088/16 Om Prakash Vs. Smt. Kavita And Anr	Mr. Mohan Choudhary	Mr. Reashm Bhargava
4	Sh. D.S. Vashista	S.B. Civil Second Appeal No. 250/1997 Chandri & Ors Vr. Fondya & Ors		Mr. V.K. Tamoliya
5	Sh. G.K. Garg, Sr. Advocate	DB. Civil Misc. Appeal No. 5598/2016 Sandeep Gupta Vs. Late Shri Omprakash And Ors	Mr. P.S. Shukla	Mr. Deepak Chauhan
6	Sh. Bhuvnerh Sharma Advocate	S.B. Criminal Misc Petition No. 4739/14 Javed Vs. State & Ors.	Mr. Ravi Kant Sharma	Mr. Manoj Kumar Choudhary
7	Ms. Anita Agarwal Advocate	SB. Civil First Appeal No. 361/2007 Jagdish Vs. Radhakishan	Mr. Siyaram Sharma	Mr. Asad Ali
8	Sh. SP. Mathur Advocate	SB. Civil Second Appeal No. 102/2009 Ram Kumar Vs. Girraj	Mr. J.P. Goyal	
9	Sh. Sunit Avashti Advocate	SB. Criminal Misc. Petition No. 4978/17 Sunita Yadav Vs. State	Mr. Suresh Sahani	Mr. Sudhir Jain

Note :- Due to holiday of Mediation Centre, Rajasthan High Court, Jaipur on 18.11.2017 the Sr. No. 2 & 8 that cases will be listed on dated 20.11.17

learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur



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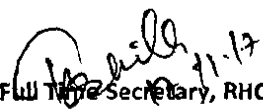
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Cause List Date 21.11.2017

S.No	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
	Sh. Ramavtar Sharma, RHS (Retd.)	D.B. Civil Misc. Appeal No. 622/2017 Smt. Madhu Meena Vs. Mukesh Meena	Mr. Subhash Khandelwal	Mr. S.S. Sunda Mr. Vipul Jaiman
2	Sh. Basant Singh Chhabha Advocate	S.B. Civil Transfer Application No. 147/2017 Hemlata Kharakwal Vs. Anil Kumar Jatawat	Mr. Ashvindra Gautam on behalf of Mr. Amit Jindal	Mr. H. R. Kumawat
3	Sh. Ajay Kumar Bajpai Advocate	S.B. Civil Writ Petition No. 14695/2017 Shimbhu Dayal Sharma Vs. Smt. Kishvar Sultana Mewada And Others	Mr. Abhi Goyal	Mr. Rajneesh Gupta
4	Sh. Alok Garg, Advocate	SB. Civil First Appeal No. 336/2017 Narayan Khandelwal Vs. Ramgopal Khandelwal	Mr. Siyaram Sharma	Mr. Mohammed Anees
5	Sh. Ankur Rastogi Advocate	SB. Criminal Revision No. 1831/2016 Harikishan Vs. Smt Sunita	Mr. Deen Dayal Khandelwal	Mr. Rishi Raj Singh Rathore
6	Sh. Sudesh Bansal, Advocate	SB. Criminal Revision Petition No. 1687/2017 Shailendra Sharma Vs. Smt. Anukriti Sharma	Mr. Rajat Ranjan	Mr. AD. Khan
7	Sh. Vikash Jain Advocate	S.B. Criminal Revision No. 1406/2017 Ajruddin Vs. Smt Shamim @ Sahina	Mr. Kailash Tailor	Mr. Pam Niwas Saini

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